

**OFFICE OF THE DISTRICT JUDGE, NADIA
AT KRISHNAGAR**

(ENGLISH DEPARTMENT)

O R D E R

No. 03

Dated, Krishnagar, 3rd January, 2022

In view of the guidelines of the Hon'ble High Court, Calcutta vide **Important Notice dated 01.01.2022** (uploaded on the website of High Court, Calcutta), all Courts, Civil and Criminal, in the District of Nadia shall function in the following manner with immediate effect :

1. The Court proceedings shall be through virtual mode only.
2. Hybrid mode is allowed only in respect of bail matters where Public Prosecutor/Additional Public Prosecutors will be allowed to be physically present with case diary and in other matters where Government and other Advocates are to produce or tender documents in Courts.
3. Trial of suits by witness examination shall be suspended. Other proceedings in suits to continue.
4. Staff attendance shall not be more than 66 & ²/₃ percent with rotational transferable duty. Non-essential departments may be suspended and their staff shall be utilised in essential departments.
5. All Presiding Officers of this Judgeship are requested to follow the same system in their establishments as far as applicable and practicable.
6. The concerned stakeholders including Court-staff shall get themselves fully vaccinated and shall strictly adhere to the norms of social-distancing and Covid-19 protocols, guidelines, directions etc. issued by the Government of India, the State Government and the Hon'ble High Court, Calcutta from time to time.

This order is made subject to further or other orders of the Hon'ble High Court at Calcutta.

This order be communicated to the Hon'ble Court at Calcutta through e-mail.

Considering the prevailing circumstances arising out of Covid-19 pandemic, the order be circulated among all Judicial Officers and all concerned via electronic mode of communication.

The order be also uploaded in the official website of the District judiciary for the information of the Learned Lawyers, staff and litigant public at large.

Inform all concerned.

**Sd/-
(S. Dasgupta)
District Judge, Nadia**

Memo No. 09(75)/XV-1A,

Dated, Krishnagar, 3rd January, 2022

Copy forwarded for information and necessary action to the:

- 1-9: Addl. Dist. & Sessions Judge, Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 10-15: Addl. Dist. & Sessions Judge, FTC Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 16-21: Civil Judge, Senior Division, Court, Krishnagar/Ranaghat/Tehatta/Kalyani.
- 22: Chief Judicial Magistrate, Nadia at Krishnagar.
- 23 - 26: Addl Chief Judicial Magistrate, Krishnagar/Ranaghat/Kalyani/Tehatta.
- 27-37: JM, 2nd / 3rd / 4th / 5th / 6th / Railway Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 38-46: CJ (JD), 1st / 2nd / 3rd / Addl. Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 47-51: Judge-in-Charge, Accounts/Nezarath/Civil Copying/DRR/Forms & Stationary Deptt, Sadar.
- 52: Secretary, District Legal Services Authority, Nadia.
- 53: Principal Magistrate, Juvenile Justice Board, Krishnagar, Nadia.
- 54: Public Prosecutor, Nadia at Krishnagar.
- 55: Government Pleader, Nadia at Krishnagar.
- 56: District Magistrate, Nadia at Krishnagar.
- 57: Superintendent of Police, Krishnagar Police District.
- 58: Superintendent of Police, Ranaghat Police District.
- 59: President/Secretary, District Bar Association, Krishnagar.
- 60: President/Secretary, Krishnagar Bar Association, Krishnagar.
- 61: President/Secretary, Criminal Court Bar Association, Krishnagar.
- 62: President/Secretary, Munsif Court Bar Association, Krishnagar.
- 63: President/Secretary, Ranaghat Court Bar Association, Ranaghat.
- 64: President/Secretary, Kalyani Court Bar Association, Kalyani.
- 65: President/Secretary, Tehatta Court Bar Association, Tehatta.
- 66: President/Secretary, Nabadwip Court Bar Association, Nabadwip.
- 67-70: Superintendent, Correctional Home, Krishnagar/Tehatta/Ranaghat/Kalyani.
- 71: Court Inspector, Sadar Court, Krishnagar.
- 72: GRO, Sadar/ Tehatta/Ranaghat/Kalyani/Nabadwip.
- 73: Nodal Officer/System Officer, e-Court Project, Nadia.
- 74: Order Book.
- 75: Office File.



(S. Dasgupta)
District Judge, Nadia